NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

35. C.P. (IB)/202(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.05.2024**

Name of the Party: MILLENIUM ENTERPRISE
VS
KRISHNA SHANTARAM CHAMANKAR

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

None present.

Post this matter on **16.07.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/